(c) Since a large number of Private Placement agencies are coming up in various parts of the country, it is felt that respective State/UT Governments may frame their own legislation for the purpose of registering and regulating the operations of Private Employment agencies within the guidelines of Ministry of Labour, Government of India.

## Closing down on Vanaspati producing units

- 2021. SHRI BACHANI LEKHRAJ: Will the Minister of LABOUR be pleased to state:
- (a) whether a large number of Vanaspati producing units have been closed down as a result of import of cheap vanaspati from Nepal;
  - (b) if so, the steps taken to save the labourers;
- (c) the number of workers affected due to closures of various units, Statewise; and
  - (d) the welfare measures taken for these workers?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI SANTOSH GANGWAR): (a) to (d) The information is being collected and will be laid on the Table of the House.

## Eradication of child labour

- 2022. SHRI P. PRABHAKAR REDDY: Will the Minister of LABOUR be pleased to state:
- (a) whether Government are considering a proposal for the complete eradication of Child Labour in the country;
  - (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government are aware that some State Governments have already taken a decison to eliminate the employment of child labour and draw up a plan for their education and rehabilitation; and
  - (d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI SANTOSH GANGWAR): (a) and (b) The Government would be making attempts to eliminate child labour from hazardous occupations